

ACT No. XV. OF 1849.

*Passed by the Hon'ble the President of the Council of India in Council, on the 26th October 1849, with the assent of the Most Noble the Governor General of India.*

*An Act to amend the Law respecting the Stamped Material in use in the Presidency of Bombay.*

**W**HEREAS it is inconvenient to specify particularly by law the stamped materials to be used in the Presidency of Bombay, It is enacted as follows :

I. Clause 1st, Section VI., Regulation XVIII., 1827, of the Bombay Code, is repealed.